

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/18/2020

Date : 06.03.2020

I

Consequent upon completion of one year training, following 33 RJS officers are hereby appointed/posted in the Civil Judge Cadre in the Courts mentioned against their names :-

SN.	NAME OF OFFICER SARVA SHRI/KUM./MS./DR.:	PLACE OF POSTING	VICE
1.	TUSHAR BISHNOI	SPL. MM(N.I. ACT CASES) COURT NO.7, JAIPUR METROPOLITAN, JAIPUR	VACANT
2.	VINITA KALIYA	SPL. JM (N.I. ACT CASES) COURT NO.4, BHILWARA	VACANT
3.	MONIKA CHOUDHARY	ACJ & MM NO.16, JAIPUR METROPOLITAN, JAIPUR	VACANT
4.	CHHAVI SINGHAL	SPL.MM(N.I. ACT CASES) COURT NO. 4, JODHPUR METROPOLITAN, JODHPUR	VACANT
5.	SIDDHANT SAXENA	ACJ & JM, NAGOUR	VACANT
6.	ANSHIKA DINKER	SPL. JM (N.I. ACT CASES) COURT NO. 3, BIKANER	VACANT
7.	SAKSHI SHARMA	CJ & JM, DUNGARPUR	VACANT
8.	RENU KUMARI GOYAL	ACJ & MM NO.5, JODHPUR METROPOLITAN, JODHPUR	VACANT
9.	KARTIK SHARMA	SPL. JM(N.I. ACT CASES) COURT NO.7, UDAIPUR	VACANT
10.	RAJAT GUPTA	ACJ & JM NO.3, Bundi	VACANT
11.	USHA PRAJAPAT	SPL. MM(N.I. ACT CASES) COURT NO. 4, JAIPUR METROPOLITAN, JAIPUR	VACANT
12.	MANISHA AGARWAL-II	SPL. MM(N.I. ACT CASES) COURT NO. 14, JAIPUR METROPOLITAN, JAIPUR	VACANT
13.	ISHA SANGHI	SPL. MM(N.I. ACT CASES) COURT NO. 8, JODHPUR METROPOLITAN, JODHPUR	VACANT
14.	JITENDRA DUKIYA	SPL. JM(N.I.ACT CASES) COURT NO.3, KOTA	VACANT
15.	PREETI VYAS	ACJ & MM NO.22, JAIPUR METROPOLITAN, JAIPUR	VACANT
16.	AJAYDEEP SINGH	SPL. MM(N.I. ACT CASES) COURT NO.9, JAIPUR METROPOLITAN, JAIPUR	VACANT
17.	SABA PARVEEN KAGHZI	SPL. MM(N.I. ACT CASES) COURT NO. 11, JAIPUR METROPOLITAN, JAIPUR	VACANT
18.	HIMANSHU KUMAWAT	SPL. MM(N.I. ACT CASES) COURT NO.9, JODHPUR METROPOLITAN, JODHPUR	VACANT
19.	VIJAY TAK	ACJ & MM NO.19, JAIPUR METROPOLITAN, JAIPUR	VACANT
20.	MADHVI GOSWAMI	SPL. JM(N.I. ACT CASES) COURT NO. 6, UDAIPUR	VACANT
21.	SANGEETA	SPL. MM(N.I. ACT CASES) COURT NO. 12, JAIPUR METROPOLITAN, JAIPUR	VACANT
22.	NITU CHOUDHARY	ACJ & JM NO.5 (SOUTH), KOTA	VACANT
23.	SOUBHAGYA SINGH CHARAN	SPL. MM(N.I. ACT CASES) COURT NO. 18, JAIPUR METROPOLITAN, JAIPUR	VACANT

Contd.....2

Ans
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SN.	NAME OF OFFICER SARVA SHRI/KUM./MS./DR.:	PLACE OF POSTING	VICE
24.	KAVITA MEENA	SPL. MM(N.I. ACT CASES) COURT NO.10, JODHPUR METROPOLITAN, JODHPUR	VACANT
25.	VINAY DABI	SPL. MM(N.I. ACT CASES) COURT NO. 20, JAIPUR METROPOLITAN, JAIPUR	VACANT
26.	SURESH KUMAR-III	ACJ & JM NO.1, JAIPUR DISTRICT	VACANT
27.	VARSHA AMERA	CJ & JM NO.1, ALWAR	VACANT
28.	KAUSHAL VERMA	ACJ & JM NO.4 (NORTH), KOTA	VACANT
29.	NIKHIL GOYAL	ACJ & JM, SURATGARH (GANGANAGAR)	VACANT
30.	DILIP KUMAR MEENA	ACJ & JM, CHOMU (JAIPUR DISTRICT)	VACANT
31.	MOHAN LAL MEENA	SPL. MM(N.I. ACT CASES) COURT NO. 1, JODHPUR METROPOLITAN, JODHPUR	VACANT
32.	ASHISH BAINDARA	ACJ & JM NO.2, BARMER	VACANT
33.	SHIVANI	CJ & JM, SOJAT (PALI)	VACANT

Note:

Above officers will be entitled for joining time as per rules.

II

Consequent upon completion of one year training of Ms. Pinky Meena, RJS is hereby kept under awaiting posting orders at Rajasthan State Judicial Academy, Jodhpur till further orders.

BY ORDER

63250
REGISTRAR (ADMN.)

No.Estt.B2(v)1/2020/1043

Date : 06.03.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur with the request to serve/circulate the copy of this order to the concerned RJS Trainee officers.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/store
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell

63250
REGISTRAR (ADMN.)